

Government of Punjab
Department of Health and Family Welfare
(Health IV Branch)

No. COVID-19/4HB4-2020/ 86

Dated: 06.05.2020

ORDER

Subject COVID-19: Notification of facilities/hospitals as Isolation Hospital in the State of Punjab.

In continuation to letter No. COVID-19/4HB4-2020/13 dated 21.04.2020 vide which Isolation Facilities Phase II were notified, following changes have been made in the Isolation Centres :-

| Sr No | Name of the District | Isolation Facility | Number of Beds | Remarks |
|-------|----------------------|--------------------|----------------|---|
| 1. | Sangrur | SDH Malerkotla | 50 | This facility in District Sangrur has been added to the existing facilities of Phase II notified earlier. |
| 2. | Faridkot | CHC Sadiq | 35 | Number of beds have been decreased from 50 to 35. |
| 3. | Sri Mukatsar Sahib | DH Mukatsar | 100 | Number of beds in this facility were 50 in Phase I and now number of beds have been increased from 50 to 100. |
| 4. | Fazilka | CHC Ramsara | 50 | This facility in District Fazilka has been added to the existing facilities of Phase II notified earlier. |

1. These facilities will become operational as and when the occupancy in the earlier notified facilities exceed 50% of the total availability of beds.
2. In the facilities which have been set up away from existing hospitals like the Urban Community Health Centres, Rehabilitation Centres and private hospitals which have been taken over by the Government, any SMO or Programme Officer now posted in the district will be given additional charge by the Civil Surgeon.
3. The Civil Surgeons/concerned SMO/concerned Medical Superintendent will ensure setting up of proper sample drawing facility at all these facilities as per protocol.
4. The Civil Surgeons/SMO concerned/concerned Medical Superintendent will ensure manning of the isolation facilities as per protocol.
5. Adequate availability of PPE kits, N-95 masks, Triple layer masks at the sample drawing facilities and the isolation facilities will be ensured by the Civil Surgeons through NHM.
6. Civil Surgeon of the district/Medical Superintendent of Medical Colleges will ensure providing manpower, Medical Officers (Medical Specialists), Medical Officers (ENT), General Duty Medical Officers, Nurses, Technicians and other staff as per requirement, from within the district/College. Rural Medical Officers and Community Health Officers can be utilized for this purpose.

7. Proper management of the sampling facilities and the isolation facilities is the responsibility of the concerned Civil Surgeon/Medical Superintendent in case of Govt. Medical College.
8. In case of clarification the concerned Civil Surgeon or any other official responsible may get in touch with Director Health Services.
9. Name and contact number of incharge of these isolation facilities to be mailed immediately at pshfw@punjab.gov.in directorhealth-pb@punjab.gov.in and outbreakcellpunjab@gmail.com
10. Guidelines for setting up isolation facilities / wards as issued by Ministry of Health and Family Welfare, New Delhi, Govt. of India are enclosed with this order. These guidelines should be implemented in letter and spirit.
11. It is again reiterated that the ingress and egress of these facilities should be separate for COVID-19 where there are other services being provided in the same facility which has been notified as COVID-19 facilities it will be the responsibility of the Civil Surgeon and concerned SMO to ensure securing of these facilities from COVID-19 ward. Funds already sent to Civil Surgeon can be utilized for this purpose where ever required.


Secretary Health and Family Welfare

Endst. No. COVID-19/4HB4-2020/ 87

Dated, Chandigarh, the 06-05-2020.

Copy is forwarded to the following for information & necessary action :-

- 1) Secretary to Chief Secretary to Govt. of Punjab.
- 2) All the Special Chief Secretary, Additional Chief Secretary, Principal Secretary, Administrative Secretary & Secretary to Govt. of Punjab for information.
- 3) Principal Secretary to Govt. of Punjab, Department of Medical Education & Research.
- 4) Sh. Rahul Tiwari, IAS, Secretary to Govt. of Punjab, Department of Employment Generation & Training-cum-Incharge of State COVID-19 Control Room (SCCR).
- 5) All the Deputy Commissioners in the State of Punjab.
- 6) All the SSPs in the State of Punjab.
- 7) Director, Health Services, Punjab.
- 8) VC, Baba Farid University of Health Sciences, Faridkot.
- 9) Principal Govt. Medical College Amritsar & Patiala.
- 10) Principal Guru Gobind Singh Medical College, Faridkot.
- 11) Medical Superintendent, CH Jalandhar and MKH Patiala.
- 12) Medical Superintendent, Medical College, Amritsar & Patiala.
- 13) Medical Superintendent, Guru Gobind Singh Medical College, Faridkot.
- 14) All Civil Surgeons in the State of Punjab.
- 15) Dr. Nirlep Kaur, COVID-19, Control Cell at NHM.
- 16) Dr Gagandeep Singh Grover, Nodal officer, COVID-19.


Secretary Health & Family Welfare

CC :

- 1) Principal Secretary to Govt. Punjab, Department of Health & Family Welfare
- 2) Under Secretary Health (G) for uploading orders on website.